

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 06 /Confdl./2021
II-2-90/2001(Pt.III)

Bilaspur, dated the 04 January, 2021

Shri Sanjay Kumar Jaiswal, Registrar (Inspection & Enquiry), High Court of Chhattisgarh, Bilaspur is, hereby, assigned the additional charge of the post of Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur from the date Shri Deepak Kumar Tiwari hands over the charge of the post of Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur in addition to his own duties until further orders.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 07 /Confdl./2021
II-2-90/2001(Pt.III)

Bilaspur, dated the 04 January, 2021

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Shri Sanjay Kumar Jaiswal, Registrar (I. & E.), High Court of Chhattisgarh, Bilaspur for information and compliance.
- (17) Registrar (Vigilance/I. & E./Selection & Appointment), High Court of Chhattisgarh, Bilaspur for information.

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- (18) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (20) Joint Registrar (CSJA/S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Judicial/D.E. & E./Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Deputy Registrar (Accounts & Pay Bill/ Writ/ Central Filing/ Confidential/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (27) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


4.1.2021
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL